

**GOVERNMENT OF INDIA  
HEALTH AND FAMILY WELFARE  
LOK SABHA**

UNSTARRED QUESTION NO:3892  
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ACCREDITATION AUTHORITY  
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**Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:**

- (a) whether the Government has any proposal to set up National Health and Medical Facilities and Accreditation Authority (NHMFAA);
- (b) if so, the details thereof alongwith its proposed functions;
- (c) the extent to which accreditation has in likely to improved health care and boosted consumer confidence; and
- (d) the steps taken by the Union Government to further improve medical care and thereby consumer confidence in the Government hospitals?

**Answer**

THE MINISTER OF STATE FOR HEALTH & FAMILY WELFARE (SHRI GHULAM NABI AZAD)

(a)to(d): There is no such proposal under consideration of the Government. However, the Clinical Establishments (Registration and Regulation) Act,2010 has been enacted by the Parliament. With a view to improving the quality of healthcare in the country. Once adopted by the State Governments, it will ensure adherence to minimum standards of facilities and services by all types of clinical establishments covered under this law.